Message from Rajya Sabha and Bill as passed by Rajya Sabha - laid

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

?In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Oilfields (Regulation and Development) Amendment Bill, 2024 which has been passed by the Rajya Sabha at its sitting held on the 3rd December, 2024.?

2. Sir, I lay on the Table the Oilfields (Regulation and Development) Amendment Bill, 2024, as passed by Rajya Sabha on the 3rd December, 2024.

12.05 hrs